

(5)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.08.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

COMPANY APPLICATION NO. : IA/208/2018  
PETITION NUMBER : CP/19/2018  
NAME OF THE PETITIONER(S) : ICICI BANK  
NAME OF THE RESPONDENT(S) : M. MANI & ORS  
UNDER SECTION : 241/242

S.No.	Name (in Capital)	Represented by	Signature
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Venkata Salun

Case No RI to  
24 main case

*[Handwritten Signature]*

**ORDER**

Counsels for both the parties present, submitted that required order has already been passed. Therefore, IA/208/2018 filed in CP/19/2018 stands **closed**.

*-sd-*  
**(CH. MOHD SHARIEF TARIQ)**  
MEMBER (JUDICIAL)

MS